THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)



(National year 1936-1937 Saka) IN RESPECT OF THE PRINCIPAL SEAT AT GUWAHATI

	January				February					March							
Sun		4	11	18	25	1	8	15	22		1	8	15	22	29		
Mon		5	12	19	26	2	9	16	23		2	9	16	23	30		
Tue		6	13	20	27	3	10	17	24		3	10	17	24	31		
Wed		7	14	21	28	4	11	18	25		4	11	18	25			
Thu	1	8	15	22	29	5	12	19	26		5	12	19	26			
Fri	2	9	16	23	30	6	13	20	27		6	13	20	27			
Sat	3	10	17	24	31	7	14	21	28		7	14	21	28			
			April			May					June						
Sun	SI WILL	5	12	19	26	31	3	10	17	24		7	14	21	28		
Mon		6	13	20	27		4	11	18	25	1	8	15	22	29		
Tue		7	14	21	28		5	12	19	26	2	9	16	23	30		
Wed	1	8	15	22	29		6	13	20	27	3	10	17	24			
Thu	2	9	16	23	30		7	14	21	28	4	11	18	25			
Fri	3	10	17	24		1	8	15	22	29	5	12	19	26			
Sat	4	11	18	25		2	9	16	23	30	6	13	20	27			
			July			August						September					
Sun		5	12	19	26	30	2	9	16	23		6	13	20	27		
Mon		6	13	20	27	31	3	10	17	24		7	14	21	28		
Tue		7	14	21	28		4	11	18	25	1	8	15	22	29		
Wed	1	8	15	22	29		5	12	19	26	2	9	16	23	30		
Thu	2	9	16	23	30		6	13	20	27	3	10	17	24			
Fri	3	10	17	24	31		7	14	21	28	4	11	18	25			
Sat	4	11	18	25		1	8	15	22	29	5	12	19	26			
	October				November					December							
Sun		4	11	18	25	1	8	15	22	29		6	13	20	27		
Mon		5	12	19	26	2	9	16	23	30		7	14	21	28		
Tue		6	13	20	27	3	10	17	24		1	8	15	22	29		
Wed		7	14	21	28	4	11	18	25		2	9	16	23	30		
Thu	1	8	15	22	29	5	12	19	26		3	10	17	24	31		
Fri	2	9	16	23	30	6	13	20	27		4	11	18	25			
Sat	3	10	17	24	31	7	14	21	28		5	12	19	26			

HOLIDAY

Total Court Working Days: 210 days

N.B. 31st January (5th Saturday), 20th June (3rd Saturday), 19th September (3rd Saturday)
and 21st November (3rd Saturday) will be Court Working Days.

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2014/580 / RC Dated, Guwahati, the 28th November, 2014.

LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	T-	1 st January	T -	Thursday	T_	1 day
Fateha-Dwaj-Daham		4 th January	-	Sunday	 	1 day
Magh Bihu/Tusu Puja	-	12 th to 15 th January	_	Monday to	_	4 days
		-		Thursday		
Netaji's Birthday	-	23 rd January	-	Friday	-	1 day
Republic Day	-	26 th Januarv	-	Monday	T-	1 day
Me-dam-me-phi	-	31 st January	-	Saturday	-	1 day
Bir Chilarai Divas	-	3 rd February	-	Tuesday	†=	1 day
Shree Panchami	-	14 th February	-	Saturday	† -	1 day
Siva Ratri	-	17 th February	-	Tuesday	1-	1 day
Dol Jatra	-	5 th March	-	Thursday	† -	1 day
Holi	-	6 th March	_	Friday	† -	1 day
Good Friday	-	3 rd April	_	Friday	† -	1 day
Bohag Bihu	-	13 ^h to 16 th April	-	Monday to	1-	4 days
		7		Thursday		, adyo
May Day	-	1 st May	 	Friday	† _	1 day
Buddha Purnima	-	4 th May	_	Monday	†-	1 day
Janmotsava of Sri Sri Madhab	-	3 rd June	-	Wednesday	† <u>-</u> -	1 day
Dev		-				, day
Id-ul-Fitre	-	18 th July	-	Saturday	1_	1 day
Independence Day	-	15 th August	-	Saturday	† <u>-</u> -	1 day
Tithi of Sri Sri Madhab Dev	-	3 rd September	-	Thursday	1-	1 day
Janmastami	-	5 th September	1_	Saturday	 _	1 day
Tithi of Srimanta Sankar Dev	-	15 th September	1-	Tuesday	† -	1 day
Janmotsava of Srimanta	-	23 rd September	<u>-</u>	Wednesday	† <u> </u>	1 day
Sankar Dev		•		,		,
ld-ul-Zuha	-	25 th September	1-	Friday	-	1 day
Birth Day of Mahatma Gandhi	-	2 nd October	_	Friday	 -	1 day
Kati Bihu	-	(18 th October	_	Sunday	 _	1 day
LONG VACATION	-	20th October to 11th	_	Tuesday to	 -	23 days
Including Durga Puja, Vijaya	-	November		Wednesday		20 dayo
Dashami (20 th to 23 rd						
October),						
), Muharram (24 th October)						
,Laxmi Puja (27 th October),						
Kali Puja & Diwali (10 th to 11 th						
November)						
Lachit Divas	-	24 th November	-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	25 th November	 -	Wednesday	1-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	 -	Wednesday	-	1 day
WINTER VACATION	-	24th to 31st December	-	Thursday to	 	8 days
Including Christmas Holiday				Thursday		,-
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Contd...

<u>N.B.</u> :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL)

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2013/581 / RC Dated, Guwahati, the 28th November, 2014.

LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Thursday	_	1 day
Fateha-Dwaj-Daham		4 th January	-	Sunday	-	1 day
Magh Bihu/Tusu Puja		12 th to 15 th January	-	Monday to Thursday	-	4 days
Netaji's Birthday	-	23 rd January	-	Friday	-	1 day
Republic Day	-	26 th January	-	Monday	_	1 day
Me-dam-me-phi	-	31 st January	-	Saturday	_	1 day
Bir Chilarai Divas	-	3 rd February	-	Tuesday	-	1 day
Shree Panchami	-	14 [™] February	-	Saturday	_	1 day
Siva Ratri		17 th February	-	Tuesday	_	1 day
Dol Jatra	-	5 th March	-	Thursday	_	1 day
Holi	-	6 th March	1-	Friday	-	1 day
Good Friday	-	3 rd April	-	Friday	-	1 day
Bohag Bihu	-	13 ^h to 15 th April	-	Monday to Wednesday	-	3 days
May Day	-	1 st May	-	Friday	-	1 day
Buddha Purnima	-	4 th May	-	Monday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	3 rd June	-	Wednesday	-	1 day
Id-ul-Fitre	-	18 th July	-	Saturday	_	1 day
Independence Day	-	15 th August	-	Saturday	-	1 day
Tithi of Sri Sri Madhab Dev	-	3 rd September	-	Thursday	_	1 day
Janmastami	-	5 th September	-	Saturday	-	1 day
Tithi of Srimanta Sankar Dev	-	15 th September	-	Tuesday	-	1 day
Janmotsava of Srimanta Sankar Dev	-	23 rd September	-	Wednesday	-	1 day
Id-ul-Zuha	-	25 th September	-	Friday	-	1 day
Birth Day of Mahatma Gandhi	-	2 nd October	-	Friday	-	1 day
Kati Bihu	-	18 th October	-	Sunday	_	1 day
Durga Puja& Vijaya Dashami	-	20 th to 23 rd October	-	Tuesday to Friday	-	4 days
Muharram	-	24th October		Saturday	-	1 days
Laxmi Puja	-	27 th October	1-	Tuesday	-	1 day
Kali Puja & Diwali	-	10 th to 11 th November	-	Tuesday & Wednesday	-	2 days
Lachit Divas	-	24 th November	1-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	25 th November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	-	Wednesday	-	1 day
Christmas Day		25 th December	-	Friday	-	1 day

<u>N.B.</u> :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Court enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

REGISTRAR (JUDICIAL)